

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 219 OF 2016
APPEAL NO. 220 OF 2016
APPEAL NO. 207 OF 2016
AND
APPEAL NO. 208 OF 2016

Dated: 18th December, 2017

**Coram: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

APPEAL NO. 219 OF 2016

In the matter of:

M/s Maral Overseas Ltd. Appellant(s)
Vs.
Madhya Pradesh Electricity Regulatory Commission & Anr. Respondent(s)

APPEAL NO. 220 OF 2016

In the matter of:

M/s HEG Ltd. Appellant(s)
Vs.
Madhya Pradesh Electricity Regulatory Commission & Anr. Respondent(s)

APPEAL NO. 207 OF 2016

In the matter of:

M/s Hindalco Industries Ltd. Appellant(s)
Vs.
Madhya Pradesh Electricity Regulatory Commission & Ors. Respondent(s)

APPEAL NO. 208 OF 2016

In the matter of:

M/s Century Textiles & Industries Ltd. Appellant(s)
Vs.

Madhya Pradesh Electricity Regulatory Commission & Ors. Respondent(s)

ORDER

Due to administrative reasons, the matters could not be taken up.

List these matters on **21.02.2018.**

COURT MASTER